COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 227 OF 2017

Dated: 24th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TANGEDCOAppellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Ms. Janmali

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

ORDER

List the matter on <u>31.10.2018</u>.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk